

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 3622/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 9th October, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJDH/3612/2020 dated 07.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f the afternoon of 09.10.2020, after Court hours, till the morning of 12.10.2020. The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

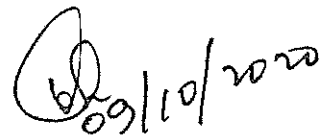
Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/3623/A, dated 9.10.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court



JT. REGISTRAR (VIGILANCE)

Rda